

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PURNA PHARMACEUTICALS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	PURNA PHARMACEUTICALS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02/09/2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85100WB2008PTC129015
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 71, Canning Street A-402/8, Bagree Market Kolkata WB 700001, INDIA
6.	Insolvency commencement date in respect of corporate debtor	03 rd October 2019
7.	Estimated date of closure of insolvency resolution process	31 st March 2020 (180 th day from the Insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Kannan Tiruvengadam Registration No. IBBI/IPA-001/IP-P00253/2017-18/10482
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Netaji Subhas Villa flat No. 3 C, 3rd Floor, 18 Karunamoyee Ghat Road Near Dharapara Tollygunge , Kolkata, West Bengal, 700082 Email: calkannan@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Netaji Subhas Villa flat No. 3C, 3rd Floor, 18 Karunamoyee Ghat Road Near Dharapara Tollygunge , Kolkata, West Bengal, 700082 Email: cirp.purna@gmail.com
11.	Last date for submission of claims	17 th October 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Netaji Subhas Villa flat No. 3C, 3rd Floor, 18 Karunamoyee Ghat Road Near Dharapara Tollygunge ,Kolkata, West Bengal, 700082

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the PURNA PHARMACEUTICALS PRIVATE LIMITED on 03rd October 2019.

The creditors of PURNA PHARMACEUTICALS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 17th October 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



CA. Kannan Tiruvengadam

Interim Resolution Professional

PURNA PHARMACEUTICALS PRIVATE LIMITED (Corporate Debtor)

Membership No. - IBBI/ IPA-001/IP-P00253/2017 -18/10482

Netaji Subhas Villa, Flat No. 3 C, 3rd Floor,

Address - 18, Karunamoyee Ghat Road,

Near Dharapara, Tollygunge, Kolkata - 700082,

Date: 4th October, 2019

Place: Kolkata